



The Gauhati High Court, At Guwahati

[HIGH COURT OF ASSAM: NAGALAND: MIZORAM & ARUNACHAL PRADESH]

NOTICE

IT IS FOR INFORMATION TO ALL CONCERNED THAT ON **08-10-2021(FRIDAY)**:

1. **ITEM NO. 9 (AB 3244-2021)** LISTED IN THE **DAILY CAUSELIST** BEFORE THE SINGLE BENCH OF **HONOURABLE MR. JUSTICE SUMAN SHYAM** HAS BEEN RE-LISTED BEFORE THE SINGLE BENCH OF **HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN** IN THE **SUPPLEMENTARY CAUSE LIST.**

2. **ITEM NOS. 32(BA 2636-2021) AND 33(BA 2637-2021)** LISTED IN THE **DAILY CAUSELIST** BEFORE THE SINGLE BENCH OF **HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI** HAS BEEN RE-LISTED BEFORE THE SINGLE BENCH OF **HONOURABLE MR. JUSTICE SUMAN SHYAM** IN THE **SUPPLEMENTARY CAUSE LIST.**

BY ORDER

Dated, Guwahati, the 7th day of October, 2021.



The Gauhati High Court, At Guwahati

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N O T I C E

IT IS FOR INFORMATION TO ALL CONCERNED THAT IN PARTIAL MODIFICATION TO THE CLAUSE 2 OF THE EARLIER NOTICE PUBLISHED ON 07.10.2021, THE ITEM NOS. 62 & 63 LISTED BEFORE THE SINGLE BENCH OF HON'BLE MR. JUSTICE SUMAN SHYAM HAS BEEN RE-LISTED BEFORE THE SINGLE BENCH OF HON'BLE MR. JUSTICE S.K. MEDHI.

BY ORDER

Dated, Guwahati, the 8th of October, 2021.